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Rehab i itation of repatriates from Sri Lanka

329. SHRI SYED SHAHABUDDIN: Will the Minister of SUPPLY AND REHABILITATION be pleased to state:

- (a) the total number of repatriates from Sri Lanka rehabilitated so far under the bilateral Agreement regarding persons of Indian Origin;
- (b) the number of repatriates expected in the next three years; and
- (c) the cut-off year when such repatriation may cease altogether?

THE MINISTER OF INFORMATION AND BROADCASTING AND SUPPLY AND REHABILITATION (SHRI, V. P. SATHE): (a) 56,375 families of repatriates from Sri Lanka covered by the bilateral Agreements of 1964 and 1974 have been rehabilitated upto 31-12-1979.

(b) and (c) Repatriation of Indian Nationals from Sri Lanka is being carried out on a voluntary basis. It is difficult to predict with certainty the number of repatriates expected in the next three years and the cut-off year in which repatriation would cease.

Production of coal by Coal India Ltd.

330. SHRI SYED SHAHABUDDIN: Will the Minister of ENERGY AND IRRIGATION AND COAL be pleased to state the steps that are being taken to meet the production target of over 150 million tonnes of coal set for 1982-83 by the Coal India Lixi'**

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): According to the latest estimates, a production target of 123 million tonnes in 1982-83 would meet the demand from Coal India Limited. It is proposed to meet this targetted production programme by reorganisation/reconstruction of some of the existing mines as well as by opening of new mines.

Import of substandard power plants

- 331. SHRIMATI KANAK MUKHERJEE-Will the Minister of ENERGY AND IRRIGATION AND COAL he pleased to state:
- (a) what is the present production of electricity in the Central. State and private sectors;
- (b) whether it is a fact that the maintenance and over-hauling of Plant and Machinery of Thermal Power Stations were completely neglected;
- (c) whether it is also a fact that substandard and defective plants have been imported paying inflated values; and
 - (d) if so, what are the details thereof?

THE MINISTER OF ENERGY AND IRRIGATION AND COAL (SHRI A. B. A. GHANI KHAN CHAUDHURY): (a) The gros_s energy production in the country during February, 1981 was 8913 MU, consisting of 877 M¥ from Central Government owned power stations, 7393 MU from State Government owned power stations and 643-MU from The power stations of private sector.

- (b) It is not correct to say that the maintenance and overhauling of plants and machinery of thermal power stations were completely neglected.
 - (c) No. Sir.
 - (d) Does not arise.

Charges against M/s. Colfiate-PalmoUve (India) Limited

- 332. SHRIMATI KANAK MUKHERJEE: Will the Minister of LAW. JUSTICE AND COMPANY AFFAIRS be pleased to state:
- (a) whether Colgate-Palmolive (India) Limited has been charged by the MRTP Commission with monopo listic and restrictive trade practices;
- (b) if so, what are the details of the charges against this company; and
- (c) what is the stage of proceedings against the company?